

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

257/59/ND/2019

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
22.07.2019**

**NAME OF THE COMPANY: M/s. Mohan Pillai &Anr. V/s. M/s. Eicher
Motors Ltd. &Ors.**

SECTION OF THE COMPANIES ACT: 59

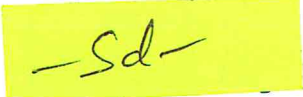
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Ms. Lipi Thaptiyal and Mr. Joby P. Varghese, Advocates for the
Petitioner
Mr. Chirag, Advocate for R-1

ORDER

Ld. Counsel appearing for the Respondent no. 1 prays for further time to file the reply. Reply on behalf of Respondent 5 is stated to have been filed. Respondent 3 & 4 are ex-parte.

None has appeared on behalf of the Respondent no. 2. Fresh notice be issued to the Respondent no. 2. Returnable on 4th September, 2019. Dasti.


**(Ina Malhotra)
Member (J)**